

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision: 5.10.2018

**Misc. Application No.288 of 2018
And
Appeal No.384 of 2018**

Tirth Plastic Ltd.
Ground Floor, Mansi Apartment,
Nr. Sardar Patel Underbridge,
Usmanpura, Ahmedabad - 380 014. ...Appellant

Versus

BSE Ltd.
Floor 25, P J Towers,
Dalal Street, Mumbai – 400 001 ...Respondent

Mr. Shyam Kapadia, Advocate with Mr. Asadali Mazgoanwala, Advocate i/b.
Kartikeya and Associates for the Appellant.

Mr. Tomu Francis, Advocate with Mr. Vivek Shah, Advocate for the
Respondent.

CORAM: Dr. C.K.G. Nair, Member

Per : Dr. C.K.G. Nair (Oral)

1. The papers in the appeal memo and the Misc. Application seeking
condonation of delay are incomplete. Counsel for the Appellant seeks liberty
to withdraw the appeal and file fresh appeal within a period of 7 days from
today.

2. Appeal is allowed to be withdrawn with no order as to costs.

Sd/-
Dr. C. K. G. Nair
Member

5.10.2018
Prepared and compared by
RHN